

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3090**

**TO BE ANSWERED ON THE 30<sup>TH</sup> MARCH, 2022/ CHAITRA 09, 1944 (SAKA)**

**INTERCEPTOR BOATS USED BY COASTAL SECURITY POLICE**

**3090.       SHRI SUBHAS CHANDRA BOSE PILLI:  
              SHRI PARIMAL NATHWANI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of the defunct fast interceptor boats out of total boats utilized by the coastal security police in the coastal region of Andhra Pradesh;**

**(b) whether Government has sanctioned arms to the 21 marine police stations manning 974 kilometre long coastal line of Andhra Pradesh; and**

**(c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NISITH PRAMANIK)**

**(a): Under the Coastal Security Scheme (CSS), Andhra Pradesh has been provided 12 Nos. of 12 Ton boats and 6 Nos. of 5 Ton boats, maintenance of which was undertaken by Government of India till 19.07.2017, after which it is the responsibility of the State Government.**

**(b) & (c): Under the CSS, no Coastal State/UT, including Andhra Pradesh, has been sanctioned arms for Coastal Police Stations.**

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